

**Demand to curb persecution of minority community institutions
on frivolous and untenable grounds**

SHRI JOSE K. MANI (Kerala): Sir, I rise to express my deep concern about the recent incidents following the arrest and detention of inmates of the Missionaries of Charity Home, Nirmal Hriday, located at Jail Road, Ranchi, on trumped up charges of child trafficking.

I strongly deprecate the action of law enforcement authorities egged by overzealous fundamentalist outfits to tarnish the image of the institution founded by the legendary Mother Teresa engaged in serving unwed mothers, orphans and destitutes for decades.

It transpires that an unwed mother having delivered a child wanted to entrust the newborn with the Child Welfare Council and an employee of the Missionaries of Charity enjoying the trust of the orphanage management betrayed the management by handing over the infant to a childless couple through a clandestine deal. Sister M. Prema, Superior General of the Missionaries of Charity at Kolkata, has now come out with a Press release setting the record straight.

It seems that the Centre has alerted all States to probe the functioning of child protection homes run under the Missionaries of Charity. It is reported that the proposed probe is confined only to Shishu Bhawan Homes run by the Missionaries of Charity. I urge the Centre to desist from such actions against charitable institutions run by minorities.

**Demand to offer opportunities to labourers for at least 52 days
work along with timely payment of their wages under
the MGNREGA scheme**

श्रीमती छाया वर्मा (छत्तीसगढ़): महोदय, केन्द्र सरकार 'महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना' के तहत रोजगार देने की बात करती है, जबकि सच्चाई यह है कि छत्तीसगढ़ राज्य में इस योजना के मजदूरों को काम नहीं मिल रहा है। वर्ष 2015-16 में 56 लाख मजदूरों ने काम मांगा, जिसके सापेक्ष मात्र 41 लाख मजदूरों को ही काम मिला। इसी प्रकार वर्ष 2016-17 में 48 लाख के सापेक्ष मात्र 36 लाख मजदूरों को काम मिला। मनरेगा में एक साल में 52 दिन मजदूरों को काम देने की बाध्यता है, पर छत्तीसगढ़ शासन ने इसे घटाकर 32 दिन कर दिया है, यह बात आंकड़ों से साफ होती है।

चिंता की बात यह है कि जिन मजदूरों को इस योजना में काम मिला, उनमें तमाम ऐसे मामले हैं, जिनमें मजदूरों को अभी तक भुगतान नहीं मिला है, जबकि मनरेगा में 15 दिन में भुगतान की बाध्यता है। वर्ष 2016-17 की मजदूरी भुगतान राशि, 40 करोड़ रुपये का अभी तक मजदूरों को भुगतान नहीं किया गया है। छत्तीसगढ़ के मनरेगा मजदूर भुखमरी की स्थिति में जीने के लिए बाध्य